

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/RC/2021

Coram:

Shri P.K. Pujari, Chairperson

Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri P.K. Singh, Member

Date of Order: 4th March, 2021

In the matter of

Petition for up-gradation of trading licence under Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2020.

And

In the matter of

Essar Electric Power Development Corporation Limited **Applicant**

ORDER

This Regulatory Compliance Application has been made by the Essar Electric Power Development Corporation Limited for up-gradation of its inter-State trading licence in electricity to Category-III.

2. Learned counsel for the Petitioner vide his letter dated 25.2.2021 has submitted that subsequent to assessment of the market conditions and business plan of the group, the Petitioner would not be in a position to utilize Category-III licence and would file separate Petition for down-gradation to Category-IV licence in terms of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2020. Learned counsel has

sought permission to withdraw the present Regulatory Compliance Application.

3. The prayer of the Petitioner is allowed. However, prayer of the Petitioner to adjust the filing fee of Rs. 50,000/- in Petition to be filed in future is rejected.

4. Accordingly, Petition No. 1/RC/2021 is disposed of as withdrawn.

Sd/-
(P.K. Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member

sd/-
(P.K. Pujari)
Chairperson